

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2025

**ORDER NO. 13 of 2025**

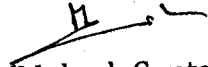
Hon'ble President is pleased to partially modify the roster order no. 171 of 2024 for  
**CESTAT, New Delhi** from **03.02.2025** to **07.02.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
from 03.02.2025 to 07.02.2025	Mr. Ajay Sharma, Hon'ble Member(Judicial)	Single Member cases.

Note:

1. If the Member is on leave the Single Member cases will be taken up by the regular Single Member Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar